

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:749

ANSWERED ON:01.03.2013

ALLOTMENT OF PETROL PUMP

Ganpatrao Shri Jadhav Prataprao;Laguri Shri Yashbant Narayan Singh

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) whether it has come to the notice of the Government that a few original petrol pump allottees have rented/leased out petrol pumps to other people;
- (b) if so, the details thereof company-wise; and
- (c) the remedial action taken by the Government in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SMT.PANABAACA LAKSHMI)

(a) to (c): While awarding Retail Outlet (RO) dealership, utmost care is taken by public sector Oil Marketing Companies (OMCS) viz. Indian Oil Corporation Limited (IOCL), Bharat Petroleum Corporation Limited (BPCL) and Hindustan Petroleum Corporation Limited (HPCL) to ensure that dealership is awarded and operated by the person who has got selected. In case any benami operation at RO is detected/established, the dealership is terminated as per the provisions contained in the Dealership Agreement. During the last three years and current year (April-December, 2012), IOCL, BPCL and HPCL have terminated 64, 4 and 8 RO dealerships respectively on account of benami operation